

VIDHAN SABHA QUESTION

Name of Department : Home
Un-Starred Question No : 1243
Date of Reply : 18-09-2020
Subject : Withdrawal of Cases
Asked by : Sh. Rakesh Singha (Theog)
Concerned Minister : Chief Minister

Question

Reply

(a) is there any proposal to withdraw cases registered against members of Shri Guru Ravidas Mahasabha vide-FIR No. 0277 PS Sadar, Una dated 13-08-2019 as per the order of the Hon'ble Supreme Court of India passed in SLP (c) No. 7500 of 2019; and	(a) The Hon'ble Supreme Court has made no such order in SLP (c) No. 7500 of 2019.
(b) if yes, by when; if not, reasons thereof?	(b) In view of the above the question does not arise.